

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 10th February, 2026

No. HCMEST-12012/1/2025-ESTT-II SECTION-HCM-Part(1)/ 2581 : In pursuance of the earlier Notification dated 5th December, 2025 regarding the compassionate appointment under the Die-in-Harness Scheme in the District Courts of Manipur, it is hereby informed that the **Computer Typing Test** for the concerned persons whose names appear in *Annexure – I* of the aforesaid notification is scheduled as under:

Date	Reporting time	Venue
27.02.2026	12.30 p.m.	High Court Complex

The minimum typing speed for the said test is set at 20 (twenty) words per minute.

Any person who is unable to attend the said test at the High Court Complex shall intimate the undersigned by email at registrar.hcmimphal@gov.in on or before **20th February, 2026**, to enable arrangement of an alternative venue, failing which no further request shall be entertained.

All Presiding Officers are requested to kindly ensure that the persons, whose names are listed in the above-mentioned *Annexure – I* and who are posted under their control, are relieved in time to appear for the Computer Typing Test on the above mentioned date and time.


(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Registrar General, High Court of Manipur.
5. The Registrar (Vigilance), High Court of Manipur.
6. The District & Sessions Judge, Imphal West/ Tamenglong/ Ukhrul/ Churachandpur/ Thoubal/ Senapati

7. The Judge, Special Court (ND&PS)/ Family Court, Manipur/ Family Court, Imphal East/ Family Court, Bishnupur/ Family Court, Thoubal
8. The Addl. District & Sessions Judge (FTC)/ Addl. Sessions Judge (FTC) CAW/ Judge, Special Court (ND&PS) (FTC) of Manipur
9. The Joint Registrar (Judl.), High Court of Manipur.
10. All the Chief Judicial Magistrate/ Civil Judge Sr. Divn. of Manipur.
11. The Deputy Registrar (Judl.), High Court of Manipur.
12. All the Civil Judge Jr. Divn./ JMFCs of Manipur.
13. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
14. The Notice Board/ Concerned file.



REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR